

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 14.08.2019 (WEDNESDAY)**

**COURT III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi Rajendra Beniwal

**For Hearing**

2.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj
3.	Comp. App. (AT) No. 36 of 2019	Chempra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K. Dushyantha Kumar	P.S. Singh
4.	Comp. App. (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Dhami	P.S. Singh

**For Hearing (Part Heard)**

5.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. <b>With</b>	Puneet Singh Bindra	Sidhartha Das
6.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das
7.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	Yogesh Raavi	Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
8.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
9.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Rangunath	S. Santanam Swaminadhan

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order  
-sd/-**

**Registrar**